

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1317
ANSWERED ON:31.07.2001
KILLING OF JAWANS BY BANGLADESH RIFLES
NANDIPAKU VENKATASWAMY

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the BSF authorities have registered any complaint against BDRs,(Bangladesh Rifles) about the killings of 16 Jawans;
- (b) if so, the details in this regard and the date on which the complaint was registered alongwith the results thereof;
- (c) whether the weapons and ammunition of 16 BSF Jawans were returned intact alongwith their mutilated bodies;
- (d) if so, the details in this regard;
- (e) if not , the steps taken by the Government in this matter?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (I.D. SWAMI)

(a)&(b): During a Sector Commander Level Flag Meeting held on 20th April, 2001 at Kamalpur, Bangladesh, the Border Security Force (BSF) lodged a very strong protest against the brutal and inhuman killings of the BSF personnel by the Bangladesh Rifles. The two sides could not reach an agreement in this meeting.

(c)&(d): In a Commandant Level Meeting between the BSF and the BDR held on 25th April 2001, the BDR returned the weapons and ammunition of the 16 deceased BSF personnel. BDR handed over 7.62 SLRs - 11; 7.62 MM LMG - 1; .303 LMG - 1; Proto Phon sets - 2; Bullet proof jackets - 4 and ammunitions belonging to the deceased BSF personnel.

(e): Does not arise in view of reply to (c) & (d) above.